Stenographers in Sangeet Natak Akademi debarred from promotion

- 1870. SHRI ASHWANI KU MAR: Will the Minister of HU MAN RESOURCE DEVELOP MENT be pleased to state:
- (a) whether it is a fact that in the meetings of Executive Board of the Sangeet Natak Akademi held in January, 1972 and March, 1973, it was decided to debar Stenographers from promotion;
- (b) whether it is also a fact that the Recruitment Rules were made in 1980 on the basis of the decisions taken in January, 1972 and March, 1973;
- (c) whether it is also a fact that Service Bye-laws of the Akademi are amended by the Central Government as per clause 3 (xxvi) of the Memorandum of Association of the Akademi;
- (d) if so, whether the Service Byelaws have been amended on the basis of decisions taken in January, 1972 and March, 1973; and
- (e) if so, what is the letter number and date of the Central Government/ Akademi's orders communicated to all concerned in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDU-CATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (e) The information is being compiled by the Sangeet Natak Akademi and will be laid on the Table of the House.

Night landing facilities at patnam Airport Visakha-

1871. PROF. C. LAKSH MANNA: Will te Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what progress has been

made with regard to the provision of night landing facilities at Visakhapatnam Airport; and

(b) by when the night schedule of flights is likely to be commenced there?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a)

and (b) Visakhapatnam airport belongs to the Indian Navy, The National Airports Authority has no plan to provide night landing

facilities at Visakhapatnam Airport.

Extension of runways at Vijayawada and Tirupati airports

1872. PROF. C. LAKSHMANNA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that an agreement has been reached between the Government of Andhra pradesh and the National Airports Authority of India with regard to the acquisition of land for extending the runways at Vijayawada and Tirupati Airports in Andhra Pradesh;
- (b) by when the extension work is likely be taken up; and
- (c) by which dates these airports are likely be brought into the fold of Indian Airlines operations?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) and (c) The extension work would be started as soon as necessary land is acquired and transferred to the National Airports Authority. The work is planned to be completed in two years after the land is made available by the State authorities.